


## NOTICE

Applications are invited for appointment of 12 Oath Commissioners from the Legal Practitioners practicing at Tis Hazari Courts and having minimum 3 years of practice as an advocate & average annual income of not more than Rs. 36,000/- during the last two years.

Applications containing the following particulars should reach this office by 18th March 2010.

1. Name
2. Father's / Husband's Name
3. Date of Birth
4. Date of enrollment as an Advocate with Bar Court of Delhi alongwith Enrollment No. (Attach Enrollment Certificate)
5. Name of Bar Association with which registered and Registration No.
6. Average Annual Income (Attach Proof of Income)
7. Residential Address with Telephone No.
8. Official Address with Telephone No.
9. Court where mainly practicing
10. Whether earlier appointed as Oath Commissioner by this Court for any Courts of Delhi? If yes, give particulars.
11. Whether earlier appointed as Oath Commissioner by the Govt. of NCT of Delhi of Delhi? If yes, give particulars.
12. Reference of two Advocates of ten years standing or of other respectable persons.
13. Any special reason, the applicant wants to adduce in support of his/her application.

  
( G.P. MITTAL ) 4/3/10,  
DISTRICT & SESSIONS JUDGE  
DELHI

No. 17466 F(10)/OC/TH/Admn./10 Dated, Delhi the 05 MAR 2010

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi with reference to their letter no. 6714/Genl/OC/DHC dated 25.2.10.
2. The Secretary Bar Association, Tis Hazari Courts, Delhi.
3. The R&I Branch Superintendent request to get the notice affixed on the Notice Board on each floor of Tis Hazari Courts Complex, Delhi.

4. website [Hindi]

  
DISTRICT & SESSIONS JUDGE 4/3/10.  
DELHI